

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 110/TT/2013

Date: 29.4.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Transmission Tariff for 400/220 KV 500MVA ICT-II along with associated 400/
220 KV bays at Jind S/s and other assets under Northern Regional
Transmission Strengthening Scheme for 2009-14 period

Sir,

With respect to PGCIL's petition on the subject mentioned above, I request you to submit supporting documents for Exchange rates for FC Bond as on date of commercial operation, i.e. 1.10.2013, on affidavit, with advance copy to the beneficiaries, latest by 20.5.2014.

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
AC (Legal)